

High Court of Jammu and Kashmir at Srinagar.

Order

No: 204

Dated: 29/5/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, and 2030- Stamps & Registration under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.

S.No	Name of the Court.	001 Salary	002-T.E	007-O.E.	014-POL	641-Pensionary charges (NPS)	103-Office equipments & appliances.	008-Electricity Charges.
1.	Pr. D&S Judge, Kathua.	30.00	---	---	---	0.50	---	---
2.	Pr. D&S Judge, Bandipora.	---	---	---	---	0.40	---	---
3	Pr. D&S Judge, Kupwara.	30.00	0.40	0.20	0.30	---	---	---
4.	Pr. D&S Judge, Jammu.	---	0.40	---	---	---	---	20.00
5.	Pr. D&S Judge, Budgam.	10.00	---	---	---	---	---	---
6	Pr. D&S Judge, Ganderbal.	---	---	---	---	---	---	1.60
7	Pr. D&S Judge, Anantnag.	---	0.50	---	---	---	---	---
8.	Addl. D&S Judge, Anantnag.	---	---	---	---	---	0.50	---
9.	4 th Addl. D&S Judge, Srinagar.	---	---	---	0.20	0.30	---	---
10.	C.J.M. Srinagar.	---	---	---	0.20	---	---	---
11.	C.J.M. Shopian.	---	---	---	0.15	---	---	---
12.	C.J.M. Sopore.	10.00	0.20	0.15	---	---	---	---
13	C.J.M. Kargil.	---	---	---	---	0.30	---	---
14.	C.J.M. Kathua	15.00	---	0.15	0.15	---	---	---
15.	C.J.M. Bandipora	---	0.50	---	---	---	---	---
16.	Sub Judge, Kupwara.	---	---	0.10	---	0.50	---	---
17.	Spl.Mob. Mag. (Tr) Srinagar.	---	0.10	---	0.20	---	---	---
18.	Spl.Mob. Mag. (Tr) Jammu.	---	0.10	---	0.20	---	---	---
19.	Spl. Mob. Mag. Anantnag.	---	---	---	---	0.20	---	---
20.	Sub Judge, Batote.	---	0.25	---	---	---	---	---
21	Forest Magistrate, Srinagar.	---	---	---	---	0.30	---	---
22	Munsif, Kulgam.	---	0.15	---	---	---	---	---
23	Munsif, Mendhar.	---	0.10	0.10	0.10	---	---	---
24	Munsif, Kishtwar.	---	0.25	0.15	---	---	---	---
25	Munsif, Billawar.	---	---	---	---	---	0.15	---
26	Munsif, Tangdhar.	---	0.40	---	---	0.50	---	---
27	Munsif, Gandoh.	---	0.25	---	---	---	---	---
28	Munsif, Thanamandi.	---	---	---	---	0.30	---	---
29	Munsif, Kupwara.	---	---	---	0.15	---	---	---

S.No	Name of the Court.	001 Salary	002-T.E	007-O.E.	014-POL	641-Pensionary charges (NPS)	103-Office equipments & appliances.	008-Electricity Charges.
30	Munsiff, Handwara.	----	0.25	---	---	0.40	---	---
31	Munsiff, Sogam.	----	0.50	---	0.20	---	---	---
32	Munsiff, Aishmuqam.	---	---	0.10	---	---	---	---
33	Munsiff R.S.Pura.	10.00	---	0.15	0.10	0.40	----	---
34	Munsiff, Mahanpur.	----	---	---	---	0.30	---	---
35	Munsiff, Kalakote	----	----	0.10	0.10	0.40	---	---
36	Addl. Mob. Mag. Pantha Chowk.	---	---	---	0.20	0.50	---	---
37	Addl. Mob. Mag. Kishtwar.	---	0.25	0.15	---	---	---	---
38	Spl. Mob. Mag. Trehgam.	---	---	---	---	0.60	---	---
39	2 nd . Addl. Munsiff, Jammu.	10.00	---	---	---	---	---	---
40	Distt. Magistrate Kishtwar.	2.50	----	---	---	---	---	---
41	Asstt. Commissioner, (Rev) Kishtwar.	2.50	----	---	---	---	---	---
	2030-Stamps and Registration.							
1.	Sub Registrar, Srinagar.	----	----	----	0.10	0.50	---	---

By Order.

No: 7942-8006/AC Dated: 29/5/2018

[Signature]
Deputy Registrar (Accts) 29/5

Copy to the:-

- 1-6 Pr. D&S Judge, Kathua/Bandipora/Kupwara/Jammu/Budgam/Ganderbal/Anantnag.
7. Addl. D&S Judge, Anantnag.
8. 4th Addl. D&S Judge, Srinagar.
- 9-14 C.J.M. Srinagar/Shopian/Sopore/Kargil/Kathua/Bandipora.
- 15-16. Sub Judge, Kupwara/Batote.
17. Forest Magistrate, Srinagar.
- 18-19 Special Mobile Magistrate (Tr), Jammu/Srinagar.
- 20-21. Special Mobile Magistrate, Anantnag/Trehgam.
- 22-32 Munsiff, Kulgam/Kishtwar/Billawar/Tangdhar/Gandoh/Thanamandi/Kupwara/Mahanpur/Handwara/Sogam/Aishmuqam/R.S.Pura./Kalakote.
33. Munsiff, Mendhar with direction to draw the arrears of staff, out of the funds already allotted.
- 32-34 Addl. Mob. Magistrate Pantha Chowk/Kishtwar.
35. 2nd. Addl. Munsiff, Jammu
- 36 District Magistrate, Kishtwar.
37. Assistant Commissioner, Kishtwar.
38. Sub Registrar, Srinagar.
39. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
40. Treasury Officer, Saddar Treasury, Srinagar.
- 41- 64 Treasury Officer, Kathua/Bandipora/Kupwara/Budgam/Ganderbal/Anantnag/Shopian/Sopore/Kargil/Batote/Kulgam/Mendhar/Kishtwar/Billawar/Tangdhar/Gandoh/Sogam/Thanamandi/Mahanpur/Handwara/ Aishmuqam/Panthachowk/Kishtwar/Trehgam/RS Pura/Kalakote
.....for information and necessary action.
- 65 Order Book.

[Signature]
Deputy Registrar (Accts)

[Signature]
Deputy Registrar (Accts) 29/5